

## INDUSTRIAL ENTERPRISES IN PUBLIC SECTOR

\*688. **Shri K. C. Sodhia:** (a) Will the Minister of **Production** be pleased to state what steps Government propose to take with regard to the proposals made by the Planning Commission to secure the necessary personnel for the management of industrial enterprises in the public sector?

(b) If the proposals are under the consideration of Government, how long are they likely to take in coming to decisions?

**The Minister of Production (Shri K. C. Reddy):** (a) In pursuance of the proposals of the Planning Commission, a special Committee was constituted to make recommendations regarding the establishment of a cadre of Industrial Managers for filling administrative, managerial and financial posts in the various civil industrial undertakings financed and managed by the Central Government. This Committee has since submitted its report. The Planning Commission has also suggested that a Central Board may be formed to advise Government on matters of general importance relating to the Public Sector of Industry as a whole. The formation of a service for Industrial management will be taken up for consideration after the Central Board is formed. The question of the constitution of a Central Board is under the consideration of the Government.

(b) Government are anxious to arrive at an early decision.

## PURCHASE OF RUBBER BY MANUFACTURERS

\*689. **Shri C. R. Iyyanni:** (a) Will the Minister of **Commerce and Industry** be pleased to state whether the Firestone and the Dunlop Companies have purchased any quantity of rubber from India at the maximum price lately fixed by the Government?

(b) What are the quantities that they have purchased during the three years previous to the fixation of the price at Rs. 128/8/-?

(c) Have Government given them permission to import rubber from abroad after the fixation of the price a few months ago?

(d) What is the quantity they have imported from abroad?

(e) Have there been complaints from the rubber growers that these companies are withholding or postponing the purchase in India so that they might get rubber at a reduced price?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) The quantities of rubber purchased by the companies were:—

	Dunlops	Firestones
November 1952	961 tons	463 tons
December 1952	403 „	479 „
January 1953	866 „	335 „

Government have no information regarding the price paid by them.

(b) Presumably the hon. Member refers to the fixation of prices at Rs. 138/- per 100 lbs. with effect from the 28th October, 1952. Information regarding the quantities purchased prior to this fixation by these two companies separately is not available.

(c) and (d). (c) No, Sir, and hence (d) does not arise.

(e) There have been some complaints. But Government have no reason to believe that the manufacturers have not been purchasing their normal quota of indigenous rubber.

## KRISHNA RIVER VALLEY PROJECT

\*690. **Shri Ramachandra Reddi:** Will the Minister of **Planning** be pleased to state:

(a) whether any allotment was made for the Krishna River Valley Development project after the Five Year Plan was discussed by Parliament in the last Session;

(b) if so, what is the amount allotted;

(c) whether the investigations contemplated by Government in pursuance of the Khosla Committee's Report and the tentative conclusions arrived at on it by the Central and State Governments of Madras and Hyderabad, have been commenced; and

(d) if so, what are the arrangements arrived at and what progress has been achieved?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Not so far.

(b) Does not arise.

(c) and (d). An enquiry has been addressed to the Governments of Hyderabad and Madras concerning the progress made in carrying out the investigations proposed by the Planning Commission.

## NO-MAN'S LAND IN NAGA AREA

\*691. **Shri Rishang Keishing:** (a) Will the **Prime Minister** be pleased to state